

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1940
ANSWERED ON:21.07.2004
ACCORDING STATUS OF SSI TO TRADITIONAL VOCATIONS
Kumar Shri Shailendra

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): whether traditional vocations of people are proposed to be accorded the status of small scale industries;
- (b): if so, the details thereof; and
- (c): if not, the reasons therefor?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a): No, Sir.

(b): Does not arise in view of (a) above.

(c): Small Scale Industries (SSI) generally cover only manufacturing activities of one or more item(s) except the activities which fall within the purview of any Statutory Board or Committee or Special agency, viz. KVIC, Silk Board, Handicrafts Board, Textile Commissioner, Handloom Board, Coir Board, etc. However, such of the Small Scale Services & Business Enterprises (SSSBs) as are industry related and having investment up to rupees ten lakhs in fixed assets (excluding land and building) are also eligible for benefits given to SSI.